

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSPetition for Special Leave to Appeal (C) No. 7061/2025

[Arising out of impugned final judgment and order dated 03-12-2024 in WA No. 813/2024 passed by the High Court of Chhatisgarh at Bilaspur]

NIRAJ JAIN

Petitioner(s)

VERSUS

COMPETENT AUTHORITY CUM ADDITIONAL  
COLLECTOR, JAGDALPUR & ORS.

Respondent(s)

IA No. 62745/2025 - EXEMPTION FROM FILING O.T.

Date : 20-01-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE K. VINOD CHANDRANFor Petitioner(s) Mr. Shoeb Alam, Sr. Adv.  
Mr. Sahil Tagotra, AOR  
Ms. Shreya Kasera, Adv.For Respondent(s) Mr. Tushar Mehta, D.A.G.  
Ms. Ankita Sharma, AOR  
Mr. Arjun D Singh, Adv.  
Ms. Ishika Neogi, Adv.Mr. Brijender Chahar, A.S.G.  
Mr. Nachiketa Joshi, Sr. Adv.  
Mr. Praneet Pranav, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Rajan Kumar Chourasia, Adv.  
Mr. Amrish Kumar, AORMr. Abhikalp Pratap Singh, AOR  
Ms. Aagam Kaur, Adv.  
Mr. Kartikey, Adv.  
Mr. Shubhangi Agarwal, Adv.  
Mr. Gayatri Agarwal, Adv.UPON hearing the counsel, the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(BABITA PANDEY)  
AR-cum-PS(PREETI SAXENA)  
COURT MASTER (NSH)